

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF FEBRUARY , 2020****CAUSE LIST**

<b>DATE</b>	<b>TIME</b>	<b>APPLICATION NO.</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>PARTY NAME</b>	<b>OFFICER</b>
03-02-2020	2:30 PM	2967469	963522	P. K. ARORA V/S S. MAJUMDAR & CO.	RATAN SHALYA
03-02-2020	3:00 PM	3924814	965009	VIKAS ASAWAT V/S SAURABH SINGH	RATAN SHALYA
03-02-2020	3:30 PM	3028774	965849	JP TRADE MARK SERVICES V/S CHAKRABORTY & ASSOCIATES	RATAN SHALYA
03-02-2020	4:00 PM	2956780	966704	G. D. BANSAL & ASSOCIATES V/S KOLKATA TRADE MARK SERVICE	RATAN SHALYA
03-02-2020	4:30 PM	3037726	967159	GROVER & ASSOCIATES V/S KOLKATA TRADE MARK SERVICE	RATAN SHALYA
04-02-2020	2:30 PM	3352978	967286	KHUSHI TRADE MARK CO. V/S AMRIT PAL SINGH	RATAN SHALYA
04-02-2020	3:00 PM	3856266	968981	GLENMARK PHARMACEUTICALS LIMITED V/S S. CHATTERJEE & ASSOCIATES	RATAN SHALYA
04-02-2020	3:30 PM	3099010	969018	INTTL ADVOCARE V/S TRADE MARK REGISTRATION BUREAU	RATAN SHALYA
04-02-2020	4:00 PM	3194977	969413	IPR HOUSE.COM V/S D. SEN & CO.	RATAN SHALYA
04-02-2020	4:30 PM	3300747	970859	LAW PROTECTORS V/S LEXMOTION	RATAN SHALYA
05-02-2020	2:30 PM	956828	2978640	DHANG'S IRON FOUNDRY V/S IPR HOUSE.COM	RATAN SHALYA
05-02-2020	3:00 PM	3835028	958096	Y. J. TRIVEDI & CO. V/S KOLKATA TRADE MARK SERVICE	RATAN SHALYA
05-02-2020	3:30 PM	3119653	958657	PRAMOD KESHEO PATHAK V/S D. SEN & CO.	RATAN SHALYA

05-02-2020	4:00 PM	2765791	959373	PRAMOD KESHEO PATHAK V/S TRADE MARK REGISTRATION BUREAU	RATAN SHALYA
05-02-2020	4:30 PM	2878768	960420	SIDDHARTH BAMBHA, ADV. V/S KOLKATA TRADE MARK SERVICE	RATAN SHALYA
06-02-2020	2:30 PM	960688	3768963	R. V. R ASSOCIATES V/S PRIYADARSHAN KUMAR	RATAN SHALYA
06-02-2020	3:00 PM	3875080	961140	SANJEEV KUMAR V/S GOODWILL REGISTRATION SERVICE	RATAN SHALYA
06-02-2020	3:30 PM	3873403	962632	WORLDWIDE REGISTRATION BUREAU V/S S.SINGH & ASSOCIATES	RATAN SHALYA
06-02-2020	4:00 PM	2988893	963031	DABUR INDIA LIMITED V/S D. SEN & CO.	RATAN SHALYA
06-02-2020	4:30 PM	2606592	971546	ANSHU V/S L.S. DAVAR & CO.	RATAN SHALYA
07-02-2020	2:15 PM	3193962	972552	O.P. SHARMA BROTHERS V/S C. J. ASSOCIATES	RATAN SHALYA
07-02-2020	2:30 PM	3279450	972717	DILIP C. SAROJ V/S KOLKATA TRADE MARK SERVICE	RATAN SHALYA
07-02-2020	2:45 PM	3934179	972291	VARSHA KHARE V/S NADAR VENNILA	RATAN SHALYA
07-02-2020	3:00 PM	4009800	977810	JAYA A MANGHWANI V/S PRIYANKA	RATAN SHALYA
07-02-2020	3:15 PM	3256135	978862	NAVKAR ASSOCIATES V/S VANCHINATHAN	RATAN SHALYA
10-02-2020	11.00AM	1392000	229085	HYBO HINDUSTAN VS ALG INDIA LAW OFFICES LLP	SMT. RATAN SHALYA
10-02-2020	11.15AM	1394078	714001	MAXWELL INDUSTRIES LTD VS TRADE MARK REGISTRATION BUREAU	SMT. RATAN SHALYA
10-02-2020	11.30AM	1543402	738005	MAXWELL INDUSTRIES LIMITED VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA

10-02-2020	11.45AM	1632091	755812	D. SEN & CO. VS MAXWELL INDUSTRIES LTD	SMT. RATAN SHALYA
10-02-2020	12.00PM	1374227	247789	KOLKATA TRADE MARK SERVICE VS MAXWELL INDUSTRIES LIMITED	SMT. RATAN SHALYA
11-02-2020	11.00AM	574999	81541	D. SEN & CO VS ARJUN T. BHAGAT & CO.	SMT. RATAN SHALYA
11-02-2020	11.15AM	2472589	943008	KHAITAN & CO LLP VS ASHOKA TRADE MARK CO.	SMT. RATAN SHALYA
11-02-2020	11.30AM	2173177	843876	DASWANI & DASWANI. VS DE PENNING & DE PENNING.	SMT. RATAN SHALYA
11-02-2020	11.45AM	840461	221595	DASWANI & DASWANI VS WORLDWIDE REGISTRATION BUREAU	SMT. RATAN SHALYA
11-02-2020	12.00PM	811418	169076	IPR HOUSE.COM VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
12-02-2020	11.00AM	870527	188223	DEPENNING & DEPENNING VS INTERNATIONAL TRADE MARK BUREAU	SMT. RATAN SHALYA
12-02-2020	11.15AM	2127871	913921	MAHTTA & CO VS S.K. AGARWAL & CO.	SMT. RATAN SHALYA
12-02-2020	11.30AM	3643330	923133	IPM SERVICES VS S.SINGH & ASSOCIATES	SMT. RATAN SHALYA
12-02-2020	11.45AM	922022	223749	SHUKLA TRADE MARK COMPANY VS CHANDRAKANT M JOSHI	SMT. RATAN SHALYA
12-02-2020	12.00PM	706616	174602	TRADE MARK REGISTRATION BUREAU VS ANAND & ANAND	SMT. RATAN SHALYA
13-02-2020	11.00AM	2625360	934787	PALM PRODUCTS PVT. LTD VS G L VERMA	SMT. RATAN SHALYA
13-02-2020	11.15AM	783311	200390	L.S.DAVAR & CO. VS K & S PARTNERS	SMT. RATAN SHALYA
13-02-2020	11.30AM	724863	818648	DE PENNING & DE PENNING. VS O.P. SHARMA BROTHERS	SMT. RATAN SHALYA
13-02-2020	11.45AM	1618977	737544	ARCHER & ANGEL VS VISHESH & ASSOCIATES	SMT. RATAN SHALYA

13-02-2020	12.00PM	1224094	227693	S.MAJUMDAR & CO. VS CRAWFORD BAYLEY & CO.	SMT. RATAN SHALYA
14-02-2020	12.00PM	2090508 (Court Matter)	262142	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
14-02-2020	12:15PM	2410830 (Court Matter)	262141	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
14-02-2020	12:30PM	2090509 (Court Matter)	262140	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
14-02-2020	12:45PM	2160484 (Court Matter)	262139	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
14-02-2020	01:00PM	2090507 (Court Matter)	262138	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
14-02-2020	02:15PM	2328871 (Court Matter)	262137	G.S RIJHWANI & CO. VS D.P. AHUJA & CO.	SMT. RATAN SHALYA
17-02-2020	11.00AM	1013544	211733	S.MAJUMDAR & CO. VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA
17-02-2020	11.15AM	1021879	172739	S. MAJUMDAR & CO. VS TRADE MARK REGISTRATION BUREAU	SMT. RATAN SHALYA
17-02-2020	11.30AM	1217425	743558	SHUKLA TRADE MARK COMPANY. VS KOCHHAR & CO.	SMT. RATAN SHALYA
17-02-2020	12.00PM	1663844	751700	HOPE LABORATORIES PVT.LTD. VS R. R. SHAH & CO.	SMT. RATAN SHALYA
17-02-2020	11:15 AM	2336471	826586	A. SHUNGLU & CO. V/S ANJAN SEN & ASSOCIATES	RATAN SHALYA
17-02-2020	11:45 AM	2363667	830465	KAN AND KRISHME V/S CHAKRABORTY & ASSOCIATES	RATAN SHALYA
17-02-2020	12:15 PM	2500655	849257	Y. J. TRIVEDI & CO. V/S IPM SERVICES	RATAN SHALYA
17-02-2020	12:45 PM	3119627	859782	REMFREY & SAGAR V/S PREMKUMAR GOPALANI	RATAN SHALYA
17-02-2020	2:15 PM	1917487	878102	SIM & SAN ADVOCATES V/S L.S. DAVAR & CO.	RATAN SHALYA
18-02-2020	11.00AM	571162	171800	RAJASTHAN TRADE MARK CO. VS TRADE MARK REGISTRATION BUREAU	SMT. RATAN SHALYA

18-02-2020	11.15AM	1769218	754393	M/S. MAXWELL INDUSTRIES LTD. VS DASWANI & DASWANI	SMT. RATAN SHALYA
18-02-2020	11.30AM	820790	67876	L.S. DAVAR & CO. VS MOHAN ASSOCIATES	SMT. RATAN SHALYA
18-02-2020	11.45AM	976205	208281	L.S.DAVAR & CO. VS REMFREY & SAGAR	SMT. RATAN SHALYA
19-02-2020	11.00AM	1267093	206424	D. SEN & CO VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA
19-02-2020	11.15AM	2102917	825799	TRADE MARK REGISTRATION BUREAU VS KIRAN J. MEHTA	SMT. RATAN SHALYA
19-02-2020	11.30AM	1944265	799884	LUNIA ASSOCIATES VS APR ASSOCIATES	SMT. RATAN SHALYA
19-02-2020	11.45AM	1834003	811025	B.R. SHARMA VS WOCKHARDT LIMITED	SMT. RATAN SHALYA
19-02-2020	12.00PM	1669503	778514	DASWANI & DASWANI VS ARJUN T. BHAGAT & CO	SMT. RATAN SHALYA
20-02-2020	11.00AM	2020855	842294	C. J. ASSOCIATES VS Y. J. TRIVEDI & CO	SMT. RATAN SHALYA
20-02-2020	11.15AM	1417266	726870	KOLKATA TRADE MARK SERVICE VS A. HABEEBUR RAHMAN SONS	SMT. RATAN SHALYA
20-02-2020	11.30AM	2341871	816457	SKYLINE VS ANAND AND ANAND	SMT. RATAN SHALYA
20-02-2020	11.45AM	2026897	807426	PAWAN KUMAR MAHESHWARI, ADVOCATE VS ANAND AND ANAND	SMT. RATAN SHALYA
20-02-2020	12.00PM	1686183	751179	DASWANI & DASWANI VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA